

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4233
ANSWERED ON:03.08.2009
RECRUITMENT IN ARMY
Jindal Shri Naveen

Will the Minister of DEFENCE be pleased to state:

- (a) whether the recruitment in Army is done on the basis of population of a State;
- (b) if so, the details thereof, including the percentage of recruitable population of a State and the reasons therefor;
- (c) the time since when this rule has been operative;
- (d) whether this rule has been followed uniformly for all the States;
- (e) if so, the details thereof;
- (f) whether the Government has received representations against this rule; and
- (g) if so, the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (g): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF LOK SABHA UNSTARRED QUESTION NO. 4233 FOR ANSWER ON 3.8.2009

Recruitment to the Indian Army is based on merit and is equally open to every citizen of the country without discrimination, irrespective of caste, creed, tribe or religion, provided the candidate meets the laid down age, physical, medical and educational criteria.

Statistically, approximately 10% of the male population of a State is recruitable male population based on age, educational qualification etc. This is referred to as the Recruitable Male Population (RMP). Recruitment to the Army in respect of Personnel Below Officers Rank (PBOR) is made on the basis of RMP of the State. Recruitment vacancies for all States are based on their RMP. This rule has been operative since 1965.

From time to time different views have been received on the issue. The existing system is fair and it provides equal opportunity to eligible citizens from all States.